IN THE NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH NEW DELHI

CP No. 27(ND)/2008

| SECTION: UNDER SECTIO | NS 397/398 OF THE | COMPANIES ACT, 2013 |
|---|-------------------|--|
| IN THE MATTER OF: | | |
| Mr.Vinod Gupta | | |
| | | Petitioner |
| | V/s | • |
| M/sStandard Watch Co. P | vt. Ltd. & Ors. | Respondent |
| Coram: | | Order delivered on 23.08.2017 |
| R.VARADHARAJAN Hon'ble Member (Judicial) | | |
| For the Petitioner | : = | |
| For the Respondent | : Ms.Sreenita G | hosh, Advocate |
| | ORD | The state of the s |
| As in CP No. 24(ND) |)/2008 | 9 |